

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
17th WORKSHOP FOR INSOLVENCY PROFESSIONALS
26th -27th July, 2019

Southern India Regional Council of Institute of Chartered Accountants of India,
 No. 122 Mahatma Gandhi Road, Nungambakkam, Chennai - 600034, Tamil Nadu.

Day 1 –26th July, 2019 (Friday)		
Time	Sessions	Resource Person
09:30 – 10:00	Registration	
10:00 - 11:00	Inauguration	Dr. (Ms.) Mukulita Vijayawargiya, Whole Time Member, IBBI
11:00 – 12:15	Powers, Duties, Obligations and Liabilities of IRP and RP, Professional Help, Insurance	Mr. S. V. Ramkumar, Insolvency Professional (Partner, E&Y)
12:15 – 12:30	Tea/Coffee	
12:30 – 13:45	Running the CD as a Going Concern, Dealing with Non-cooperation, Interim Finance	Mr. S. Rajendran, Insolvency Professional
13:45 – 14:45	Lunch	
14:45 - 16:00	Dealing with PUFEE Transactions, Filings, Forensic Audit	Ms. Sripriya Kumar, Insolvency Professional
16:00 - 16:15	Tea/Coffee	
16:15 – 17:30	EoI, Section 29A Ineligibility, Evaluation Matrix and Resolution Plan	Mr. R. Venkatakrisnan, Insolvency Professional
Day 2 – 27th July, 2019 (Saturday)		
Time	Sessions	Resource Person
10:00 – 11:30	IBC from the lens of Adjudicating Authority	Hon'ble Mr. B. S. V. Prakash Kumar, Member (Judicial), NCLT Hon'ble Ch. Mohd. Sharief Tariq, Member (Judicial), NCLT Hon'ble Mr. S. Vijayaraghavan, Member (Technical), NCLT
11:30 – 11:45	Tea/Coffee	
11:45 – 13:15	Valuation, Information Memorandum	Mr. Sivanagaraja Taduvai, Insolvency Professional
13:15 – 14:15	Lunch	
14:15 - 15:45	IBC and Emerging Jurisprudence	Mr. E. Omprakash, Advocate
15:45 - 16:00	Tea/Coffee	
16:00 – 17:30	Liquidation, and Liquidation Estate	Mr. Karthik Seshadri, Advocate

For any clarification, please contact Mr. Raghav Maheshwari, Assistant Manager, IBBI on Mobile: 8989611000 and 011-23462997, email – workshop.ip@ibbi.gov.in